

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6101  
ANSWERED ON:14.05.2012  
IMPORT OF DEFENCE EQUIPMENT  
Vishwanath Shri katti Ramesh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether a large number of defence equipment are imported from foreign countries;
- (b) if so, the details thereof including the names of the countries with which the deals have been finalised and the types of equipment imported and the expenditure incurred thereon during the last three years;
- (c) whether some of the imported equipment have been found to be defective and unreliable;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the steps taken by the Government to produce these equipment indigenously?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) Madam, procurement of defence equipment is done from various indigenous as well as foreign sources in accordance with the Annual Acquisition Plan (AAP). This is a continuous process undertaken for modernization of the Armed Forces to keep them in a state of readiness to meet any eventuality.

(b) Defence equipment has been imported from various countries including Russia, USA, Israel, France, United Kingdom, Germany, Poland, Singapore etc. during the last three years. Value of imports during 2008-09 till 2010-11 is indicated below:

(Rs. in crore)

Year Amount spent on Capital  
Acquisition from foreign  
sources

2008-09 10184.95  
2009-10 13411.91  
2010-11 15443.01

(c) & (d): There are contractual provisions for Pre-Despatch Inspection

(PDI) and Joint Receipt Inspection (JRI) before acceptance of any equipment. Contractual provisions also provide for levy of liquidated damages and invoking of Performance bond and Warranty bond if any equipment is found defective.

(e) Several steps are being taken by the Government to promote manufacture of defence equipment within the country. Defence Production Policy has been announced in January, 2011 to encourage indigenous manufacture of defence equipment. 'Buy & Make (Indian)' and 'Make' categories have also been introduced in the Defence Procurement Procedure. For foreign procurement cases, Transfer of Technology is sought, wherever required. The "Offset" policy also encourages indigenous production.